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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 07/04/2017 AT 02.30 PM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/112/2016  
NAME OF THE PETITIONER(S) : K. M. Veluthas & another  
NAME OF THE RESPONDENT(S) : M/s Lawrence Wood Industries Limited & another  
UNDER SECTION : 397/398, 247 & 402

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. P. JESUS MORIS RARI  
G. JAGADEESWAR I
2. R. RAJESH

R2  
Counsel for petitioners  
1 4 2

}  
G. J. Jagadeeswar I  
R. Rajesh

**ORDER**

Counsel for petitioners present. Counsel for R2 present. Counsel for petitioners submitted his arguments. For arguments of R2, time is enlarged. Put up on 5.6.2017 at 10.30 P.M.

  
(K. ANANTHA PADMANABHA SWAMY)  
(MEMBER (JUDICIAL))

  
(CH. MOHD. SHARIEF TARIQ)  
(MEMBER (JUDICIAL))